

[English]

Production/Sale by B.E.L.

7679. SHRI K.S. RAO: Will the PRIME MINISTER be pleased to state:

(a)- whether Bharat Electronics Limited has achieved the target of sales and profits set for the year 1989-90;

(b) if so, the sales and profit during 1989-90 as compared to 1988-89;

(c) whether the BEL now propose to diversify in a number of new areas; and

(d) if so, the details of the diversification proposed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) Sales turnover in 1989-90 is Rs. 645.78 crores as compared to Rs. 498.26 crores in 1988-89. Profit before tax during 1989-90 is Rs. 42.69 crores as compared to Rs. 29.71 crores during 1988-89 (figures for 1989-90 are unaudited).

(c) and (d). Preliminary studies and market analyses of segments like computer peripherals, automatic text equipments, process automation, satellite communication, robotics, simulators, control instruments, medical electronics etc. are being undertaken to identify areas for diversification.

[Translation]

Dharna by Delhi Adhyapak Parishad

7680. DR. MAHADEEPAK SINGH SHAKYA: Will the PRIME MINISTER be pleased to state:

(a) whether a Dharna was staged by

Delhi Adhyapak Parishad at Boat Club on 13 March, 1990; and

(b) if so, the details of their demands and the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Ys, Sir.

(b) The Delhi Adhyapak Parishad in their Memorandum dt.9.3.90 and 28.3.90 have demanded composite running pay scale and adequate arrangements for medical care. The Government has not accepted the demand for single running scale as it would not be in the best interests of maintaining the educational standards and may act as a disincentive to teachers in acquiring higher qualifications. As regards the demand for adequate medical care, the Delhi School teachers are at present getting a fixed medical allowance of Rs. 15.00 per month in addition to the facility of reimbursement of expenses incurred for treatment of chronic diseases/serious illnesses in hospitals. For Further improvement in the medical care of the teachers, a Health Insurance Scheme for teachers has been offered to them which they have not accepted so far.

[English]

Seminar on Poverty and Children

7681. SHRI MADHAVRAO SCINDIA:
SHRI G.S. BASAVARAJ:

Will the PRIME MINISTER be pleased to state:

(a) whether Seminar on 'Poverty and Children' organised by the National Institute of Public Corporation and Child Development was held in New Delhi recently;

(b) if so, the observations and suggestions made at the Seminar; and

(c) the steps contemplated by Government to prevent child exploitation under the Eighth Five Year Plan?

THE MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRI-MATI USHA RANI): (a) Yes, Sir. A Seminar on 'Poverty and Children' was organised by the National Institute of Public Corporation and Child Development in New Delhi from 27-28 March, 1990.

(b) A statement, showing the observations and suggestions made in the seminar is given below.

(c) The Government is implementing various schemes through different Ministries to prevent child exploitation. As regards prevention of child exploitation in the Eighth Five Year Plan is concerned, the Plan is yet to be finalised.

STATEMENT

1. The growth of economy should tie up with generation of income for poorer sections and development of less developed groups and regions.
2. The income of family below poverty line have to be increased substantially and schemes for employment have to be drawn up so as to ensure employment on a long terms to be drawn up so as to ensure employment on long terms basis.
3. The Government should involve Non-governmental organisations in the implementation of anti-poverty programmes and ade-

quate financial resources should be earmarked for voluntary organisations.

4. Coordination of existing programmes particularly between Minimum Needs Programmes and ICDS and change in attitude and proper motivation are required to be done to bring social transformation.
5. The economic status of families below poverty line should be raised by providing finance assistance to such families which turn generate income for themselves on continuous basis.
6. Attempt has to be made to eliminate the philosophy of non-fundamentalism which leads to gender discrimination which comes in the way of raising the status of women who have a crucial role to play in child development.
7. There is a need for strengthening agricultural production through modern technology in order to improve the economic condition of the people so that the benefits of modern technology should not merely reach the handful of rural rich, but to every section of the society.
8. Special Awareness programme should be launched by the Government functionaries as also voluntary organisations to familiarise rural community with existing resources and infrastructure such as revenue administration, police institutions, legal facilities and banking system so that people could take optimum

advantages from these.

9. The techniques of shifting cultivation which tribals have been using for generations should be curbed to prevent soil erosion.
10. In social forestry programmes care should be taken to plant such species which have a direct use and benefit to the tribal population.
11. Tribal population should be involved in policies, Planning and implementation of programmes targeted at their development.

Seminar on Women

7682. SHRI G. S. BASAVARAJ:
SHRIMATI BASAVARAJESHWARI:

Will the PRIME MINISTER be pleased to state:

- (a) whether a Seminar on women was held in Jaipur recently;
- (b) if so, the issue discussed;
- (c) whether the participants have protested for the compartmentalisation of the creative activity reserved for women; and
- (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) Government of Rajasthan have not held any Seminar in Jaipur recently.

(b) to (d). The question does not arise.

Setting up of a Bench of Administrative Tribunal at Trivandrum

7684. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a bench of the Central Administrative Tribunal at Trivandrum; and

(b) if so, when and the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

There is already a bench of the Central Administrative Tribunal at Ernakulam, which is the seat of High Court of Kerala having jurisdiction over the State of Kerala and Union Territory of Lakshadweep.

(b) Does not arise.

Assistants in Central Secretariat Cadre

7685. SHRI GOVIND CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) the number of Assistants working in the Central Secretariat Cadre and whether they are treated as Group 'B' officers;

(b) if so, the names of other ministerial and executive posts in Group 'C' getting higher pay scales than Assistants; and

(c) the steps taken by Government to remove the anomaly?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The number of Assistants of the Central Secretariat Service working in the participating Ministries and Departments of the Government of India was about 4460, as on the 1st May, 1989. They are treated as Group 'B' Officers